

**GOVERNMENT OF INDIA  
TRIBAL AFFAIRS  
LOK SABHA**

STARRED QUESTION NO:438  
ANSWERED ON:02.09.2011  
TRIBALS BELOW POVERTY LINE  
Ram Shri Purnmasi

**Will the Minister of TRIBAL AFFAIRS be pleased to state:**

- (a) whether the Government has conducted any survey to identify the tribals living Below Poverty Line (BPL);
- (b) if so, the details thereof, State-wise;
- (c) whether the Government has formulated any special scheme/ programme for the upliftment of the tribals living BPL; and
- (d) if so, the details thereof and the number of tribals benefited therefrom during each of the last three years and the current year, State-wise & year-wise?

**Answer**

MINISTER OF TRIBAL AFFAIRS (SHRI. V.KISHORE CHANDRA DEO)

(a) to (d): A Statement is laid on the Table of the House.

Statement referred to in reply to parts (a) to (d) of the Lok Sabha Starred Question No. 438 for 02.09.2011 by Sh. Purnmasi Ram, MP, regarding "Tribals Living Below Poverty Line"

(a) & (b) Planning Commission as the Nodal agency in the Government of India estimates poverty ratios, social-group wise, at national and state levels based on large Sample Surveys on 'Household Consumer Expenditure' conducted by the National Sample Survey Organisation (NSSO) of the Ministry of Statistics and Programme Implementation once every five years. The latest such survey based on which the poverty line has been drawn was undertaken during the period July, 2004 to June 2005.

The Ministry of Rural Development in association with States and UTs conducts the BPL census to identify the households living below the poverty line in the rural areas, including tribals. The last census was conducted in 2002 and the detailed list of BPL rural households with social classification is maintained by the State Governments. The details of State-wise percentage of ST Population below poverty line for 2004-05 as per Planning Commission is at Annexure-I.

(c) & (d): The Ministry of Tribal Affairs supplements the efforts of other Ministries and States for upliftment of the tribals in the country. Under Special Central Assistance to Tribal Sub-Plan (SCA to TSP), a special area programme, grant is provided by this Ministry to the State Governments as an additive to the State Plan to bring about a more rapid economic development of tribals in the States. The objective of SCA to TSP is to cover the employment-cum-income generation activities of BPL ST families/ Self-Help Groups (SHGs)/ Community. Quantification of deliverable outputs in terms of beneficiaries is not feasible, as number of beneficiaries benefited through the schemes is primarily family oriented and the schemes are to be implemented in conjunction with other schemes of the State/ Central Governments. Fund released to the State Governments under SCA to TSP during the last three years and current year is at Annexure - II.